

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|---------------------------|--------------|--|----------|-----------------------------------|
| CA 741/16 in CP 272/16 | TP 214/17 | For filing comments / ROC Report | 391/ 394 | Citrix R&D India Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

1) *Prima Hatti*

RWC

Prj

ORDER

Counsel for Petitioner Company is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Connected matter is listed on 24/11/2017. This matter is also ordered to be list ^{ed} it on 24/11/2017.

[Signature]
Member (T)

[Signature]
Member (J)